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at Visakhapatnam and have suggested that the Zinc Smelter in Rajasthan might be expanded as the State has sufficient zinc ore to meet the requirements of the country ; and

(b) if so, the reaction of the Government of India thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND ME TALS (SHRI JAGANNATH RAO) (a) Yes, Sir.

(b) In view of the wide gap between the demand for zinc metal and its indigenous availability and considering the foreign exchange saving that will accrue to the extent of 30-40% by smelting imported concentrates instead of importing metal, the setting up a Zinc Smelter at Visakhapatnam has been under consideration of the Government. After the maximum production considering possibility both present and future from the two existing Zinc Smelters, it is anticipated that there would still be a substantial gap in the availability of zinc metal against the demand which is expected to go up to 1,40,000 tonnes per annum by 1973-74. ^{II} has, therefore, been felt that the Zinc Smelter based on imported concentrates proposed at Visakhapatnam would be necessary. The matter is under consideration in consultation with the Planning Commission.

PROJECTS OF SHANTI VANA AND VIJAY Ghat

*39₅. SHRI ARJUN ARORA : Will the Minister of HEALTH AND FAMILY PLANNING, WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state

(a) whether the projects of Shanti Vana and Vijay Ghat in Delhi have been completed ; and

(b) if not, the reasons for the delay ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) No, Sir.

(b) The development works at Shanti Vana and Vijay Ghat are being carried out in phases.

DESIGNS OF D. D. A. FLATS

*₃₉6. SARDAR RAM SINGH: Will the Minister af HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT j-,e pleased to state :

to Questions

(a) whether it is a fact that the architectural design of the D. D. A. built up houses for the low income group people are drab in look and provide less amenities when compared to the quarters for the same income group allotted to Central Government employees;

(b) if so, the reasons for not adopting the same pattern for the D. D. A. built quarters as in the case of the Central Government employees quarters; and

(c) what measures are being taken to provide better amenities in the quarters built by the D. D. A. ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) It will not be correct to compare the houses built by the D. D A. for sale to person in the low income group, with the residential accommodation provided by Government (as a facility) to its employees on rent. The houses built by D. D. A. for low income group people are, however, functional and pleasing in appearance and provide the necessary amenities commensurate with the cost.

(b) and (c) Do not arise.

TRANSFER OF DOCTORS FROM WILLING-DON HOSPITAL

◆397. SHRI GODEY MURAHARI : SMT. VIDYAWATI CHA-TURVEDI : SHRI B. D. KHOBRAGADE : SHRI G. BARBORA : DR. B. N. ANTANI : SHRI DWIJENDRALAL SEN GUPTA: SHRI CHITTA BASU : SHRI RATTAN LAL JAIN :

Will the Minister of HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state ;

(a) whether it is a fact that some Doctors and Officials of the Willingdon Hospital, New Delhi have been transferred

from the Willingdon Hospital either to some other Hospital or to their parent Departments after August, 1968.

(b) if so, what are their names and their designations as well as the posts and the Hospitals/Departments to which they have been transferred; and

(c) the reasons for such transfers ?

THE MINISTER OF STATE IN THE. MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKC, HOUSING AND URBAN DEVELOPMENT (DR. S. CHANDRASEKHAR): (a) Yes, Sir.

to Questions

(b) and (c) A statement is laid on the Table of the Sabha.

Name & designation of the Officer	Grade to which belongs	Hospital/Depart- ment to which transferred	Reasons for transfer
Dr. R. K. Seth, Deputy Me- dical Superintendent.	G. D. O. Grade I of the C. H. S.	Directorate Gene- ral of Health Ser- vices, New Delhi.	Administrative reason.
Dr. R. S. Nayyar, Junior Me- dical Officer.	G. D. O. Grade II of the C. H. S.	Irwin, Hospital, New Delhi.	Administrative reason.
Dr. G. S. Sarin, Radiologist .	Specialists' Grade of the C. H. S.	Safdarjang Hos- pital, New Delhi.	Promotion.
Dr. R. L. Gupta, Junior Me- dical Officer.	G. D. O. Grade II of the C. H. S.	Safdarjang Hos- pital, New Delhi.	In his own in- terest.
Dr. A. S. Bhalla, Junior Me- dical Officer.	G. D. O. Grade II of the C. H. S.	C. G. H. S., New Delhi.	Administrative reason.
Dr. B. S. Khera, Junior Me- dical Officer.	G. D. O. Grade II of the C. H. S.	C. G. H. S., New Delhi.	Administrative reason.
Shri J. R. Jain, Administrative Officer.	Section Officer	Ministry of Food and Agriculture (Deptt. of Food)	Administrative reason.

STATEMEN I

TAX ARREARS

*398. SHRI J. S. TILAK : Will the Minister of FINANCE be pleased to state .

(a) the total amount of arrears of in come-tax which were said to be of the order of Rs. 662 crores and odd as on the 31st March, 1968 which have so far been recovered by Government and the num ber of parties from whom they have been o recovered; and

(b) the names of the parties who are at present in income-tax arrears of over Rs. io lakhs, and what is the exact amount pending against each of them ?

THE MINISTER OF STATE IN THE MLNTSTRY OF FINANCE (SHRI P. C. SETHI) : (a) The gross arrear demand as on 31st March, 1968 amounted to Rs. 622.61 crores and not Rs. 662 crores as stated by the Hon'ble Member. These arrears were reduced by Rs. 84.92 cror-on account of relief given in appellate orders, rectification, adjustments of advance tax etc. during the period from 1-4-68 to 31-12-68. The cash collections during the same period amounted to Rs. 80.71 crores.

The information regarding the number of parties from whom these arrears have been recovered involves lakhs of assessees and is not readily available. Its collection will involve considerable time and labour.

(b) The required information is being collected and will be laid on the Table of the House as early as possible.